

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 59

C.P. (IB)/516(MB)2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.04.2024

NAME OF THE PARTIES: **Phoenix ARC Private Limited (Creditor)**
 through the Resolution Professional Mr.
 Gaurang Chhotalal Shah VS Mr. Naval
 Kumar Bhoot

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Mitali Bhatt, Advocate i/b AKR Legal appeared for the Financial Creditor.
2. Mr. Yahya Batatawala, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent informs that they have filed their reply and matter is ready for argument.
4. Learned Counsel for the Personal Guarantor invited our attention to the date of default.
5. Learned Counsel for the Petitioner is directed to cure the defects.
6. List this matter on **29.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)